

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/72/IB/2017

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE APPLICANT

: ICICI BANK LTD & 1

NAME OF THE RESPONDENT

: CETHAR LTD

UNDER SECTION

: 60 (5)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V SURES H

Comm for Sprican-

apprican- Movimon Roman Respondent.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file counter before next date of hearing by giving a copy to the other side. Matter is posted for final arguments. Put up on 10.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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